

National Company Law Tribunal

Allahabad Bench

CP NO. 40/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE COMPANY: Neeja Kumar Gupta 80rs v/s M.K. Regoria
Pvt Ltd
SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1. 11	Vishal Kashyap	Adv	Petitioner	Vishal Kashyap
2.	Aditya Kesharwani	PCS	Respondent	Aditya Kesharwani

CP No. 40/ND/2016

Advocate Sh. Vishal Kashyap, proxy for Sh. Mukesh Sukhija, the petitioner counsel. Sh. Aditya Kesharwani PCS for the respondent. As the matter is fixed today for final hearing however, it is reported that the petitioner counsel Sh. Sukhija is not well today.

In view of this the matter is reposted on 11 October, 2017.

Dated: 11.09.2017

Shri H.P. Chaturvedi, Member (Judicial)

Typed by
Mohd. Zaid